

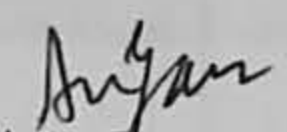
THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A/MA/RA/CP NO. 217 OF 2001

Applicant/s R. S. Bhatt Respds. U. O. I 605

Advocate for Applicant/s Su. M. K. Upadhyay Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No.
OR Judgment prepared on 14/10/8. Enine	<u>21.22.09.08</u> Learned counsel for the applicant seeks time to file substitution application. It is informed that applicant has already expired and as also that she has already been abetted. It is accordingly dismissed.  (A.K. Gaur) Member-J.	